


OFFICE OF THE DISTRICT JUDGE OF PASCHIM BARDHAMAN
ENGLISH OFFICE

In compliance of the direction of the Hon'ble Supreme Court made in order dated 15.01.2019 in I.A. 89088/2018, 96163/2018, 96432/2018 in connection with Writ Petition (Civil) No. 243/2005 with W.P. (C) No. 228/2016 (P.I.L.-W) the following data base has been created for the Judgeship of Paschim Bardhaman.

Court Name	Lawyer's Name	Contact No	BAR Registration Number	Disability Certificate Number	Remarks
Asansol	Chittaranjan Dey	9434238768	CAL/WB/1040/75	PHC No-8960 dated 06.12.2017	100% Handicapped (Permanent)
Durgapur	N.A	N.A	N.A	N.A	There is no Visually challenged lawyers in Durgapur BAR

As per the direction of the Hon'ble Supreme Court, Ld. Counsels, appearing and practicing in the Judgeship of Paschim Bardhaman are requested to cause service of pleadings and annexures to the aforementioned Ld. Advocates in Micro Soft Word (.doc). Sri Manoj Kumar Prasad, Additional District & Sessions Judge, Fast Track 1st Court, Asansol is appointed as grievance redressal officer.

Dated:-31.01.2019


DISTRICT JUDGE
PASCHIM BARDHAMAN